

**SUPREME COURT OF INDIA**

Ashish Kumar Mazumdar

Vs.

Amitabh Nandi

TP(Civil)No.651 of 2016

(J.Chelameswar and S.Abdul Nazeer,JJ.,)

13.07.2017

**ORDER**

1. Learned counsel for the petitioners seeks leave to withdraw the petition.
2. The transfer petition is accordingly dismissed as withdrawn.